

(4)

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA NO.290/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Company		Kalyani Alloys Casting Ltd	
Under Section		391(2), 394 Am	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Debanjan Saha, Adv.

Applicant

Saha
8/8/2017

08 08 2017- C.A.No.290/KB/2017 – Kalyani Alloys Castings Ltd.

Ld. Lawyer appeared on behalf of the petitioner.

Heard at length.

Order is reserved.

MANORAMA KUMARI
MEMBER(J)